

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ): DELHI
No. 33026 - 33044 Genl./HCS/2023

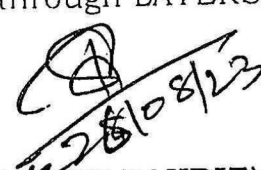
Most Urgent/Out at once

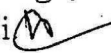
Dated, Delhi the 26 AUG 2023

Sub : Draft format in W.P(C) 6244/2021 titled "Rajesh Tyagi & Ors. Vs. Jaibir Singh & Ors. .

Copy of the letter no. 6129/DHC/Gaz/G-2/2023 dated 25.08.2023 received from Hon'ble High Court of Delhi, in the abovesaid matter be circulated for information and immediate compliance, **with request to furnish the information/report in terms of aforesaid letter dated 25.08.2023 positively by 28.08.2023 at 04:00 PM in the prescribed format attached herewith as Annexure-A and Annexure-B to this office for onward transmission to Hon'ble High Court of Delhi immediately to :-**

1. All the Ld. Principal District & Sessions Judges, Delhi, New Delhi (except Central District).
2. The Ld. Presiding Officers, Motor Accident Claims Tribunal, Central District, Tis Hazari Courts, Delhi.
3. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi for information.
4. PS to the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi for information.
5. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned official to upload the same on the Website of Delhi District Courts.
6. Dealing Assistant, R&I Branch for uploading the same on LAYERS.
7. For uploading the same on Centralized Website through LAYERS.


(RAKESH PANDIT)

Officer-in Charge, Genl. Branch, (C)
Addl. District & Sessions Judge,
Tis Hazari Courts, Delhi 

Encls. As above.

Email

Vijay Verma

Draft format in W.P(C) 6244/2021 titled "Rajesh Tyagi & ors vs. Jaibir singh & ors."

From : Vinay Sharma <ar-gazette1b.dhc@gov.in>

Fri, Aug 25, 2023 05:19 PM

Subject : Draft format in W.P(C) 6244/2021 titled "Rajesh Tyagi & ors vs. Jaibir singh & ors."

1 attachment

To : Vijay Verma <pdj-central@ddc.nic.in>,
headquarterjudicial@gmail.com

Sir,

Please find the letter attached herewith.

Regards

Assistant Registrar
Gazette-IB Branch
Delhi High court



Adobe Scan 25-Aug-2023.pdf
2 MB

Gen.
J. Br.

Pr. D & S J (H. O.)
25/8/23

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IN THE HIGH COURT OF DELHI AT NEW DELHI

No. 6129 /DHC/Gaz./G-2/2023

From :

The Registrar General,
High Court of Delhi,
New Delhi.

To

The Principal District & Sessions Judge (HQ),
Tis Hazari Courts Complex,
Delhi.

New Delhi, dated, the 25th August, 2023.

Sub : **Draft format in W.P. (C) 6244/2021 titled "Rajesh Tyagi & Ors Vs. Jaibir Singh & Ors"**

Sir,

I am directed to request you to furnish the consolidated information in respect of all MACTs of Delhi of cases for the period from 2019-2020 and for the period from 2021-2023 in the prescribed formats attached herewith as Annexure-A and Annexure-B respectively. A copy of sample format duly filled up is attached for ready reference.

I am further directed to request you to furnish the afore-said information by return e-mail at e-mailID ar-gazette1b.dhc@gov.in, by 31.08.2023 positively.

Yours faithfully,



(Vinay Sharma)
Assistant Registrar (Gazette-IB)
For Registrar General.

Encl: As above

IN THE HIGH COURT OF DELHI AT NEW DELHI

W.P. (C) 6244/2021

RAJESH TYAGI & ORS.....PETITIONERS

VERSUS

JAIBIR SINGH & ORS.....RESPONDENTS

For the Period –

Before the Court of Ld. _____

TABLE I

PENDING													
Adjudication									Execution				
A	B	C	D	E	F	G	H	I	AA	BB	CC	DD	EE
S.No.	Case details	Death Case	Injury Case	Damage to Property	W/o Insurance	W/o DL	Forged DL	Interim Comp. Paid	S.No	Case Details	Death Case	Injury Case	Damage to Property
1.	MCA No. 1223/2001	Yes	Yes	No	Yes	No	NO	Yes					
2.	MCA No. 5489/2001	No	Yes	Yes	Yes	Yes	No	NO					
3.	MCA No. 5396/2021	NO	No	Yes	NO	NO	Yes	NO					
									01	MCA No.2356/2023	YES	YES	Yes
									02	MCA No.987/2022	No	No	Yes
Total Count : 03		Total Count:01	Total Count:02	Total Count:02	Total Count:02	Total Count:01	Total Count:01	Total Count:01	Total Count :02		Total Count :01	Total Count:01	Total Count:02

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DISPOSED														
Adjudication										Execution				
A	B	C	D	E	F	G	H	I	J	AA	BB	CC	DD	EE
S.No.	Case details	Death Case	Injury Case	Damage to Property	W/o Insurance	W/o DL	Forged DL	Interim Comp. Paid	Settled in Lok Adalat	S.No	Case Details	Death Case	Injury Case	Damage to Property
Total Count:		Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:

FRESH														
Adjudication										Execution				
A	B	C	D	E	F	G	H	I		AA	BB	CC	DD	EE
S.No	Case Details	Death Case	Injury Case	Damage to Property	W/o Insurance	W/o DL	Forged DL	Interim Comp. Paid		S.No	Case Details	Death Case	Injury Case	Damage to Property
Total Count:		Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:

TABLE II

A	B	C	D	E	F
S.No.	Case Details	Petitioner's/ Claimant's Evidence	Respondent's Evidence	Final Arguments	Judgment Reserved
1	MCA No.989/2021	Completed	Completed	Completed	Yes
2	MCA No.999/2021	Completed	Pending	N.A	N.A
3	MCA No.1000/2021	Completed	Completed	Pending/N.A	N.A
4	MCA No.	Completed	Completed	Completed	Yes

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	1001/2021				
Total Count:04		Total Count:04	Total Count:03	Total Count of Cases: 02	Total Count:02

TABLE III

		COMPLIANCE AFTER REGISTRATION OF FIR											
		FIRST ACCIDENT REPORT (FILED)			INTERIM ACCIDENT REPORT (FILED)			DETAILED ACCIDENT REPORT (FILED)			CASES WITHOUT DETAILED ACCIDENT REPORT		
A	B	C	D	E	F	G	H	I	J	K	L	M	N
S. No	Case Details	Pending	Fresh	Disposed off	Pending	Fresh	Disposed off	Pending	Fresh	Disposed	Pending	Fresh	Disposed off
Total Count:		Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:

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FRESH													
Adjudication*									Execution				
A	B	C	D	E	F	G	H	I	AA	BB	CC	DD	EE
S.No	Case Details	Death Case	Injury Case	Damage to Property	W/o Insurance	W/o DL	Forged DL	Interim Comp. Paid	S.No	Case Details	Death Case	Injury Case	Damage to Property
Total Count:		Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:		Total Count:	Total Count:	Total Count:

TABLE II

A	B	C	D	E	F
S.No.	Case Details	Petitioner's/ Claimant's Evidence	Respondent's Evidence	Final Arguments	Judgment Reserved
Total Count:		Total Count:	Total Count:	Total Count of Cases:	Total Count:

TABLE III

COMPLIANCE AFTER REGISTRATION OF FIR													
		FIRST ACCIDENT REPORT (FILED)			INTERIM ACCIDENT REPORT (FILED)			DETAILED ACCIDENT REPORT (FILED)			CASES WITHOUT DETAILED ACCIDENT REPORT		
A	B	C	D	E	F	G	H	I	J	K	L	M	N
S. No	Case Details	Pending	Fresh	Disposed off	Pending	Fresh	Disposed off	Pending	Fresh	Disposed	Pending	Fresh	Disposed off
Total Count:		Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:

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FRESH													
	Adjudication								Execution				
A	B	C	D	E	F	G	H	I	AA	BB	CC	DD	EE
S.No	Case Details	Death Case	Injury Case	Damage to Property	W/o Insurance	W/o DL	Forged DL	Interim Comp. Paid	S.No	Case Details	Death Case	Injury Case	Damage to Property
Total Count:		Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:		Total Count:	Total Count:	Total Count:

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Total Count:		Total Count:	Total Count:	Total Count of Cases:	Total Count:

TABLE III

COMPLIANCE AFTER REGISTRATION OF FIR													
		FIRST ACCIDENT REPORT (FILED)			INTERIM ACCIDENT REPORT (FILED)			DETAILED ACCIDENT REPORT (FILED)			CASES WITHOUT DETAILED ACCIDENT REPORT		
A	B	C	D	E	F	G	H	I	J	K	L	M	N
S. No	Case Details	Pending	Fresh	Disposed off	Pending	Fresh	Disposed off	Pending	Fresh	Disposed	Pending	Fresh	Disposed off
Total Count:		Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:	Total Count:

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